

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 115

CP (IB) No.303/Chd/Hry/2023

IN THE MATTER OF:

Phonepe Pvt. Ltd.

Vs.

...Petitioner

Eyemyeye Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today,
hence the matter is adjourned to 08.08.2024.

Sd/-

Court Officer

Preeti
02.07.2024